

**COURT-I  
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 327 of 2018 &  
IA NOS. 1342 OF 2018 & 1258 OF 2019**

**Dated : 25<sup>th</sup> September, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**M.P Power Management Company Limited ... Appellant(s)  
Versus  
Madhya Pradesh Electricity Regulatory Commission & Ors. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. Pramhans Sahani

Counsel for the Respondent(s) : Mr. Parinay Deep Shah  
Mr. S. Pandey for R-1

Mr. Deepak Khurana for R-2

Mr. Ravi Kishore  
Mr. Rajshree Chaudhary for R-3

**ORDER**

The matter could not reach before the Bench.

As agreed by learned counsel for both the parties, list the matter  
for hearing on **02.12.2019.**

**(S. D. Dubey)  
Technical Member**

**(Justice Manjula Chellur)  
Chairperson**

*vt/pk*